

HIGH COURT OF PUNJAB AND HARYANA AT CHANDIGARH

NOTIFICATION

No. 914

Dated: 01-12-2025

In exercise of the powers conferred under Rule 3-A, of Chapter-6, Part-B, Punjab and Haryana High Court Rules and Orders, Volume V, Hon'ble the Chief Justice has been pleased to order the rectification of the name of **Sh.Praagbir Singh Dhindsa, Advocate, Enrolment No. PH-2291-2020, Number on Rolls (NoR)- PH223666**, from Pragbir Singh Dhindsa to Praagbir Singh Dhindsa, on the Roll of Advocates.

BY ORDER OF HON'BLE THE CHIEF JUSTICE.


(REGISTRAR GENERAL)

Endst.No. 26747 XIII.D [Rules (ROA)] / 8-R

Dated: 01-12-2025

Copy forwarded to:-

1. The Controller, Printing and Stationery Department, Punjab with the request that the Notification may be published in Punjab Gazette Part-III.
2. The Controller, Printing and Stationery Department, Haryana with the request that the Notification may be published in Haryana Gazette Part-III.
3. The Controller, Printing and Stationery Department, U.T. Chandigarh with the request that the Notification may be published in U.T. Chandigarh Gazette Part-III.
4. The Chairman, Bar Council of Punjab and Haryana, Law Bhawan, Sector-37-A, Chandigarh for information.
5. The President, Punjab and Haryana High Court Bar Association, Chandigarh for information.
6. Superintendent Lok Adalat, Litigation, Computer, DRR & CRC Branches of this Court for information.


(REGISTRAR GENERAL)